F
C.A.No. 6942 OF 2000
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM NO.109 COURT NO. 9 SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 6942 OF 2000@@
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Waryam Singh ... Appellant (s)

Vs.

Baldev Singh ... Respondent (s)

(With office report)

Date: 05-09-2002 This/These matter(s) was/were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE BRIJESH KUMAR

For appellant (s) Mr. Bimal Roy Jad, Adv.
for Mr. Mahinder Singh Dahiya, Adv.

For respondent (s) Mr. KG Bhagat, Adv.
Mr. Vineet Bhagat, Adv.
Mr. Kamal Baid, Adv.
Mr. Debasis Misra, Adv.

UPON hearing counsel, the Court made the following
O R D E R

.....L.....I....T.....T.....T.....T.....T.....T....J
Adjourned for a week.
.SP1

(Alka Dudeja) (S. Krishnan)
Court Master Court Master